

Contested commercial cases disposed during the month of June-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-2064/22	NARESH KUMAR VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	29.08.2022	No	01.06.2023	276	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-2280/22	PANKAJ ARORA VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	25.11.2021	No	02.06.2023	554	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-1969/2022	RAJAN VERMA VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	08.08.2022	No	03.06.2023	299	CONTESTED	-----	-----	Suit for Recovery
			OMP COMM-29/2020	RAJESHWARI VS. HDFC BANK	NIRANJAN RAI AND PRAVESH TYAGI	19.02.2020	No	05.06.2023	1202	CONTESTED	-----	-----	Petition U/s 34 of Arbitration & Conciliation Act, 1996
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	OMP (COMM.)/24/2020	MOHD. MUSTAFA Vs BANSAL CREDITS LIMITED		14-02-2020	NIL	03-06-2023	1190	Contested	NIL	NIL	34 ARBITRATION
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 1068/2022	NARESH UPPAR V/S MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUMAR SINGH	12.04.2022	NO	05.06.2023	534	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM) 671/2020	M/S MAHESH TRADING COMPANY V/S M/S SWAMINA INTERNATIONAL PVT. LTD.	SH. VIKAS SHARMA	20.02.2020	NO	09.06.2023	1206	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL										
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL										
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	1596/2019	UMESH TYAGI VS NDMC		26.08.2019	NO	08.06.2023	1382	CONTESTED	08.06.2023	NA	NA
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL										
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL										
10	SH. DINESH BHATT, (COMMERCIAL COURT)-01	West	CS (COMM)/433/2022	RELAIN T PACKAGING FILMS PVT LTD Vs KASHISH TECHNO PACKS PVT LTD	RAGHAV RANJAN SRIVASTAVA(P),	01-06-2022	no	06-06-2023	370	Contested	Nil	Nil	Recovery of Money--6





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31	MS. SUKHVINDER KAUR		NIL											
32	SH. SURENDER S. RATHI		CS (COMM)/125/2022	M/S SUNIL KUMAR Vs M/S DELHI ENTERPRISES	M/S ABHISHEK GARG(P),	19-02-2022	01-06-2023	467	DECREED	Civil Procedure Code 1908--ORDER,XXXVI				
			CS (COMM)/654/2022	VIJAY KUMAR Vs KANISH CHAWLA	SHRESHTH JAIN(P),	22-11-2022	06-06-2023	196	DECREED	Civil Procedure Code 1908--ORDER,4				
			CS (COMM)/520/2022	PRIYANSH AGGARWAL Vs LIZAL CLOTHING AND APPARELS PVT LTD	LOVEKESH AGGARWAL(P),	15-09-2022	08-06-2023	266	DECREED	Civil Procedure Code 1908--26				
			OMP (COMM)/1/2020	M/S BRV CONSTRUCTIONS Vs M/S AM INFRASTRUCTURES PVT LTD	SH. S.C. SHARMA(P),	06-01-2020	05-06-2023	1246	ALLOWED	Arbitration & Conciliation Act, 1996--34,				
33	SH. REETESH SINGH		NIL											
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	NIL											
35	SH. VINOD YADAV		NIL											
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL											
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL											
38	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02		OMP (I) Comm 861/20	ARUN KUMAR RAI Vs PROTECT IP SOLUTIONS LLP ANR	Sh. vikas Jain	05/10/2020	NIL	05/06/2023	073	Disposed of	U/s 9 of Arbitration & Conciliation Act	NIL	NIL	
			CS (COMM)/324/2022	SANJANA AGARWAL Vs NAMOSHIVAI APPARELS PRIVATE LIMITED	Sh. Pulkit Thareja	01/07/2022	NIL	07/06/2023	041	Dismissed	Recovery Suit	NIL	NIL	
			Counter Claim/5/2023	NAMOSHIVAY APPARELS PVT LTD Vs SANJANA AGARWAL	Sh. Samuel David	31/01/2023	NIL	07/06/2023	027	Decreed	Counter Claim in Recovery	NIL	NIL	
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS COMM-39/2021	HDFC LTD. V/S MUKESH KUMAR GUPTA	S.M. CHUGH & Co.	03.02.2021	09.06.2023	858	DECREED	RECOVERY OF MAONEY-37	NIL	NIL		